

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 16<sup>th</sup> January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 682/2016 (M.A. No. 46/2017)	Pavit Singh  Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 508/2016	Gajraj Singh  Vs. State of NCT of Delhi & Ors.	Mr. T. N. Saxena & Mr. H. C. Kharbanda, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for-R1 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA
3.	Original Application No. 665/2016 (M.A. No. 1252/2016)	Rana Randeep Singh  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. S. A. Zaidi, Adv. for R-5
<b>FOR HEARING</b>			
4.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015 & M.A. No. 236/2016)	Vikrant Kumar Tongad  Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CGWA Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

5.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
6.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs.
7.	Original Application No. 217/2016	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant  Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv.
8.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Rajinder Singh, Sub Inspector

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